

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2013 &
I.A. Nos. 33, 34 & 35 of 13

Dated : 18th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Parmarth Industires Pvt. Ltd. & Ors. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.
...Respondent (s)

Counsel for the Appellant(s): Mr. B.C. Rai
Mr. Gaurav Agarwal

ORDER

I.A. No. 33 of 2013
(Appl. for leave to file the Appeal)

The Application is allowed.

Appeal No. 12 of 2013

It is submitted that the impugned Order in this matter has been challenged in the other Appeal Nos. 239 of 2012 & batch, which have already been admitted.

Therefore, **Admit.** Issue notice to the Respondents returnable on 24.01.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post this matter on **24.01.2013** along with Appeal nos. 239
of 2012 & batch.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm